

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH-WEST)**  
**ROHINI COURTS, DELHI.**

**CIRCULAR**

All the **Ahlmad/Asstt. Ahlmad/ Nazir/ Civil Nazir/Naib Nazir's** are hereby directed to clear all the pending Copying Agency applications before proceeding on Summer Vacation/ Leave.

**Note:** Non-compliance of this order immediately or proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

  
**(SURESH KUMAR GUPTA)**  
**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)**  
**ROHINI COURTS, DELHI.**

No.F2(2)/Admn.(NW)/RC/2022 17056-17106

Date 10/06/22

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. All the Judicial Officer/Officer In-Charges , Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.

  
**PRINCIPAL DISTRICT & SESSIONS JUDGE (NW)**  
**ROHINI COURTS, DELHI.**